

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

DA No.209/98

Tuesday, the 10th day of February, 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Joy Mathew  
S/o Mathew  
Neeranal House  
Mankadavu Kara, Koompanpara P.O.  
Vellathooval Village  
Devikulam Taluk  
Idukki District. ...Applicant

(By advocate Mr Padayates Yeldo)

Versus

The Sub Divisional Inspector of Post  
Offices, Munnar Sub Division  
Munnar 685 612. ...Respondent.

(By advocate: Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 10.2.98, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant has applied for selection and  
appointment to the post of Extra Departmental Delivery  
Agent, Koompanpara along with other candidates sponsored  
by the employment exchange. Apprehending that his candidature  
may not be considered by the respondent on the ground  
that his name has not been sponsored by the employment  
exchange, he has filed this application for a direction  
to the respondent to consider his candidature also for  
selection and appointment to the post of Extra Departmental  
Delivery Agent, Koompanpara even in the absence of sponsor-  
ship of his name by the employment exchange.

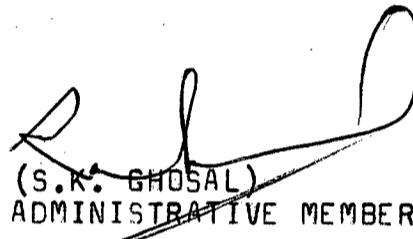
2. When the application came up for hearing today,  
learned counsel for the respondents stated that in view of  
the Supreme Court ruling in Excise Superintendent, Malka-  
Patnam, Krishna District, A.P. Vs. K.B.N. Visweswara Rao &  
Ors., 1996 (6) SCC 216, the respondent would consider the

the candidature of the applicant also for selection and appointment to the post of Extra Departmental Delivery Agent, Koompanpara without his name being sponsored by the employment exchange.

3. In the light of what is stated above, we dispose off this application with a direction to the respondent to consider the candidature of the applicant too though his name has not been sponsored by the employment exchange.

No order as to costs.

Dated 10th February, 1998.



(S.R. GHOSAL)  
ADMINISTRATIVE MEMBER



(A.V. HARIDASAN)  
VICE CHAIRMAN

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